

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 2)

Date : 28th September, 2016
Time : 10.30 A.M.

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 533/2016 (Earlier O.A.No.92/2013)	Kalpavalli Vriksha Pempakamdarula & Ors. Vs Union of India & Ors.	Mr. Calin Gonsalves, Sr. Adv. along with Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Vadrevu Pattabhi Ram, Adv. for R – 2 Mr. Nikhil Nayyar, Adv. for R – 3 Mr. Shyam Divan, Sr. Adv. along with Mr. Himinder Lal, Adv. for R – 5 Mr. Amit Chadha, Adv. for R - 6
2.	Original Application No. 277/2013 (M.A. No. 214/2016 & M.A. No. 823/2016)	Dr. Irfan Ahmad & Ors. Vs. Mr. Nawang Rigzin Jora & Ors.	Mr. Narender Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Jahangir Iqbal Ganai, AG with Mr. G. M. Kawoosa, Adv. for R-1 to 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for MoUD Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for Shri Mata Vaishno Devi Shrine Board Ms. Shruti Gupta, Adv. Dr. Abhishek Attrey, Adv. Mr. Rahul Choudhary, Adv. (LC)
3.	Appeal No. 13/2015	Haryana State Pollution Control Board Vs. M/s Anant Stone Crushers & Ors.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Appellant Mr. Nidhesh Gupta, Adv. for R-1
FOR ADMISSION			
4.	Original Application No. 519/2016 (M.A. No. 980/2016)	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant
5.	Original Application No. 523/2016	Bhagwati Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant
6.	Original Application No. 526/2016	Prabhu Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant
7.	Original Application No. 527/2016	Ganga Yamuna Associates Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant
8.	Original Application No. 528/2016	Asian Gramodyog Sansthan Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant

9.	Original Application No. 529/2016 (M.A. No. 988/2016)	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant
10.	M.A. No. 998/2016 IN Original Application No. 347/2016	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery
11.	M.A. No. 1008/2016 & M.A. No. 1009/2016 IN Original Application No. 109/2016	Abhimanyu Rathor Vs. State of Himachal Pradesh & Ors.	Mr. Vipin Govia & Mrs. Jaspreet Gogia, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 348/2016	Paryavaran Care Society Vs. Devendar Bhadana & Ors.	Mr. Bhachawat, Adv. for Applicant Mr. Harish Katyal, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3, 4 & 6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Municipal Corporation of Faridabad
FOR HEARING			
13.	Original Application No. 65/2016 (M.A. No. 419/2016, M.A. No. 561/2016, M.A. No. 977/2016 & M.A. No. 1010/2016)	Manoj Misra Vs. Delhi Development Authority & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Mr. Ritwick Dutta, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Akshama Nath, Adv. for R-3 Mr. S. N. Patil, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Abhishek Yadav, Adv. for R-4 Mr. B. V. Niren, Adv. for MoWR Mr. A.D.N. Rao, Adv. for DMRC Mr. Balendu Sekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Rajkumar, Adv. for CPCB Mr. Piyush Singh, Adv. Dr. Varsha Bharti, Adv. for DCB
14.	Original Application No. 76/2016 (M.A. No. 144/2016)	Pramod Kumar Tyagi Vs. Art of Living International Center & Ors.	Mr. Abhay Mani Tripathi, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Ms. Sandhya Raghav, Adv. for MoEF & CC Mr. Rahul Pratap, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Akshama Nath & Mr. Kapil Gupta, Advs.
15.	Original Application No. 81/2016 (M.A. No. 383/2016)	Anand Arya Vs. Delhi Development Authority & Ors.	Mr. Anand Arya, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R-3 Mr. Abhishek Yadav, Adv. Mr. Ritwick Dutta & Mr. Rahul Choudhary
16.	Original Application No. 108/2016 (M.A. No. 316/2016, M.A. No. 364/2016 & M.A. No. 775/2016)	Ojasvi Party Vs. Ministry of Environment & Forest & Ors.	Swami Om Ji & Mr. Mukesh Jain Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. B. V. Niren, Adv. for EDMC Mr. Anchit Sharma, Adv. for DCB

17.	Original Application No. 161/2016 (M.A. No. 638/2016, M.A. No. 718/2016, M.A. No. 993/2016 , M.A. No. 996/2016 & M.A. No. 995/2016)	Dr. Amandeep Aggarwal Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Naginder Beniwal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Soni, AAG, State of Punjab Mr. A.D.N. Rao, Adv. for PCCB Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Amarjeet Kumar, Adv. for Applicant in M.A. No. 993/2016 & 996/2016
18.	Original Application No. 162/2016 (M.A. No. 640/2016 & M.A. No. 994/2016)	Peacock Environment & Wild Life Protection Society Vs. State of Punjab	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Naginder Beniwal, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Soni, AAG, State of Punjab Mr. A.D.N. Rao, Adv. for PCCB Mr. S. B. Upadhayay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv.
19.	Original Application No. 473/2015 (M.A. No. 10/2016)	Gauri Maulekhi Vs. State of J & K & Ors.	Mr. Venugopal, Sr. Adv. with Mr. Aditya Sharma, Adv. for Applicant Mr. Jahangir Iqbal Ganai, AG with Mr. G. M. Kawoosa, Adv. for R-1 to 4 Ms. Sakshi Popli & Ms. Juhj, Adv. for R-2 Mr. Gaurav Pachnada, Sr. Adv. with Ms. Renu Gupta, Adv. for R-3 & 4 Mr. S. A. Zaidi, Amicus Curiae for Pony Horse Association Ms. Antima Bazaz, Adv. for R-16 to 22 Mr. Arun K. Sinha, Adv.
20.	M.A. No. 1182/2015 & (I.A. No. 2530/2009) M.A. No. 1183/2015 (I.A. No. 2531/2009) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. P. K. Mathur & Mr. Ashok Mathur, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rajiv Bansal, Adv. for R-3 Mr. Devraj Ashok, Adv. for Karnataka Mr. Sudharshan G.A., Adv. for R-6 Mr. P. R. Ramesesh, Adv. for R-7 Mr. A. D. N. Rao, Adv., Amicus Curiae Mr. Dhruv Tamta, Adv. Ms. Sakshi Popli, Adv. Mr. Ranjan Mukherjee, Adv. Mr. Balendu Shekhar, Adv.
21.	Original Application No. 167/2016 (Earlier No. 30/2013 (THC) (SZ) W.P. No. 3388/2009	Cauvery Sene (Regd.), Medikeri Vs. The State of Karnataka	Mr. Devraj Ashok, Adv. for Karnataka Mr. Sudharshan G.A., Adv. for R-6 Mr. A. D. N. Rao, Adv., Amicus Curiae

CASES OF COURT NO. 2			
FOR ADMISSION			
22.	Original Application No. 515/2016 (M.A. No. 976/2016)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant
23.	M.A. No. 987/2016 IN E.A. No. 04/2016 IN O.A. No. 173/2013	Anil Kumar Nanda Vs. MoEF & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant
FOR HEARING			
24.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr.Sandeep Lathar&Mr.Mohit Kumar,Adv Mr. Krishna Kumar Singh, Adv. for R-1 & 4 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 9, 11 to 15 & 18 Mr. A.K. Prasad, Adv. for R – 10
25.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty & Ms. Leeza Grover, Adv. for Appellant Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
26.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
27.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs. Hotel Holiday Regency, Moradabad & Ors.	Mr. Sudeep Dey, Adv. & Mr.Shailesh Singh Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-6 to 10 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA
28.	Original Application No. 302/2015 (M.A. No. 945/2016)	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7

			Mr. Manish Srivastava & Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Arav Kapoor, Adv.
29.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
30.	Appeal No. 22/2016	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sonchar A., Adv. Mr. Sunil Parashar, Adv. for R-6 & 7
31.	Original Application No. 209/2016	Kush Kalra Vs. Delhi Metro Rail Corporation & Ors.	Mr. Kush Sharma & Mr. Kshitiz Ahuja, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. Tarun A. Prasad, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for DPCC Mr. Vimal Belani, Asstt. Engineer for DJB
32.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in